

DATE	OFFICE NOTE	ORDERS
7/9/90.	Counter Affidavit Filed by Mr. N.R. Devanaraj S.C for R1YS. on 28/8/90.	
13/9/90.	Memo of Appearance filed by Mr. N.R. Devanaraj S.C for R1YS on. 11/9/90.	MA. 16/91 in OA 547/90
9-1-91.	Rejoinder filed by Mr. V. Krishnarao Advocate for APP on 28/1/91.	The respondents to file Counter by 15-2-91. post the main case in the second week of March, 91. HNT (HBNJ)
13.3.91		Adjourned to 20-3-91 at the request of applicant's counsel HJNM MS 3/6 26.4.1991 Advocate for the Respondents No.3,5 asked for adjournment for filing counter finally for filing counter and for final hearing on 3.6.1991.

Central Administrative Tribunal

HYDERABAD BENCH

O.A. No. / ~~1111~~

5217 / 1990

K. Gali Raddy & 5 others Applicant (S).

Versus

The C.P.O., S.C.R. Subod & 8 others Respondent (S).

DATE	OFFICE NOTE	ORDERS
17/7/1990	Mr. V. Krishna Rao & Mr. N.R. Dewraj - P.	Admit. Issue notice to Respondents returnable in 8 weeks. Post it thereafter before the Registrar for filing Counter.
24-7-90	Notice issued for legal aid to filing hearing date on 28-8-90.	The learned counsel for the applicants states that it is not necessary to make the affected parties as respondents. BNT (BNT)
27/8/90	valalat filed by Mr. V. J. George Saenu Advocate for R.R. 3, 5 & 6	(DSR)
ICE OF NOTICES: Served on 26-7-90 Served on 27-7-90 Served on 27-7-90 Served on 27-7-90 Served on 27-7-90 Served on 1-8-90 Served on 3-8-90 Served on 3-8-90 Served on 3-8-90		BEFORE THE REGISTRAR: For counter: 1st time: 28-8-90: Post on 6-9-90 for counter. REGISTRAR

(P.T.O.)

& 6

Post

Date

Office Note

Orders

12.6.91

Advised to 19.6.91
at the request of Standing Council
for Shing nam

Wong
Wong

Blo 2 Wong

18/6/91

valabai feto
by Mr P. Venkatesh
wale. Shing nam
for the applicant
at 18/6/91

19.6.91

Mr. P. Venkateshwar
Advocate Shing nam
the consent of Mr. Venkateshwar
has been the name of Mr.
P. Venkateshwar - P.O.A.
on 24.6.91

Wong
Wong

Blo 2 Wong

26.6.91

Read the arguments of
applicant's counsel in part of
Respondent's Counsel for 3.5.6
Mr. V.R. Desai 28.6.91 with
present P.O.A. on 28.6.91 as part
of

Wong
Wong

Blo 2 Wong

(P.T.O.)

0A-547/90

Date	Office Note	Orders
26/6/91	Counter Affidavit filed in ml V. Jogayya Sarna Advocate for RR 3,5a6.	
28.6.91	Mr. P. Venkateswarulu	
	Mr. N. R. Devaraj, 80 8a day Mr. V. Jogayya Sarna for RR 3.5.6	search on both side orders reversed CAV h JUN 27 1991 ms h JUN 27 1991 ms
8.7.91	Same appearance as on 28/6	
		application is disposed of Judgment vide an separate sheet h JUN 27 1991 ms h JUN 27 1991 ms